

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

(IB)-405/(PB)/2017

In the matter of :

Rainbow Digital Services (P) Ltd
With Shilpi Cable Technologies Ltd.

.. PETITIONER

SECTION :

Under Section 7 of IBC Code, 2016

Order delivered on 13.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner /applicant : Mr. Rajeev Saxena & Mr. Hardik Bedi,
Advocate.. for Fin. Creditor

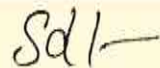
For the Respondent/Corporate Debtor : : Mr. Abhinav Vashisht, Advocate
Mr. Kapil Choudhary, Advocate
Mr. Mukul Gupta, Advocate

ORDER

Learned Counsel for the Insolvency Professional is present and represents that similar two more matters are already listed in two petitions before the Hon'ble Principal Bench on 23.11.2017, let this matter be also placed before the Hon'ble Principal Bench on the same date.

List on 23.11.2017


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit